

- Read – 1. High Court Circular/Notification dt. 20<sup>th</sup> March, 2020  
 2. High Court Circular/Notification dt. 23<sup>rd</sup> March, 2020  
 3. District Court Office Order No.Judl./3370/2020, dt. 21/03/2020  
 4. District Court Office Order No.Judl./3374/2020, dt. 23/03/2020  
 5. District Court Office Order No. Judl./3380/2020, dt. 27/03/2020  
 6. High Court Circular/Notification dt. 15<sup>th</sup> April 2020  
 7. High Court Circular/Notification dt. 04 th May 2020  
 8. High Court Circular/Notification dt. 08 th May 2020  
 9. High Court Circular/Notification dt. 1<sup>st</sup> June 2020.  
 10. High Court Circular/Notification dt. 3<sup>rd</sup> June 2020.  
 11.High Court Circular/Notification dt. 16<sup>th</sup> June 2020.  
 12. District Court Office Order dt. 17<sup>th</sup> June2020.  
 13.High Court Circular/Notification dt. 30<sup>th</sup> June2020.

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District Court, Thane.  
 Date :- 03/08/2020.

In view of above, the Principal District & Sessions Judge, Thane is pleased to pass the following order on administrative grounds with effect from 04/08/2020.

**ORDER**

Following Judicial Officers are directed to attend the remand work and other extremely urgent work which can not wait till 03/08/2020, on following dates from 11.00 a.m. to 2.00 p.m. along with their respective Court Staff.

**Part-I**  
**(Sessions Division, Thane)**

Sr.No.	Name of the Court	Date	Particulars of work to be done
1	Shri. G.P. Shirsat, Ad-hoc District Judge -1 & Additional Sessions Judge, Thane.	<u>04/08/2020</u>	Sessions Division
2	Shri. A. S. Pandharikar, Ad-hoc District Judge -2 & Additional Sessions Judge, Thane.	<u>05/08/2020</u>	Sessions Division
3	Shri.R.R.Vaishnav, District Judge - 1 & Additional Sessions Judge, Thane.	<u>06/08/2020</u>	Sessions Division(except POSCO remand and charge of District Judge- 7 and Additional Sessions Judge, Thane

4.	Smt. V. V. Virkar, Extra Jt. District Judge and Additional Sessions Judge, Thane	<u>06/08/20</u>	Only POSCO remand and charge of District Judge-7 and Additional Sessions Judge, Thane
5	Shri. P. P. Jadhav, District Judge -5 & Additional Sessions Judge, Thane.	<u>07/08/2020</u>	Sessions Division
6	Shri. H. M. Patwardhan, District Judge -2 & Additional Sessions Judge, Thane.	<u>08/08/2020</u>	Sessions Division
7	Shri. R. S. Gupta, District Judge -6 & Additional Sessions Judge, Thane.	<u>09/08/2020</u>	Sessions Division
8	Smt. K. D. Shirbhate, District Judge -7 & Additional Sessions Judge, Thane.	<u>10/08/2020</u>	Sessions Division
9	Shri. R. V. Tamhanekar, District Judge -8 & Additional Sessions Judge, Thane.	<u>11/08/2020</u>	Sessions Division
10	Shri. S. S. Tambe, District Judge -9 & Additional Sessions Judge, Thane.	<u>12/08/2020</u>	Sessions Division
11	Shri. S.P.Gondhalekar, District Judge -10 & Additional Sessions Judge, Thane.	<u>13/08/2020</u>	Sessions Division(except POSCO remand and charge of District Judge- 7 and Additional Sessions Judge, Thane
12	Smt. V. V. Virkar, Extra Jt. District Judge and Additional Sessions Judge, Thane	<u>13/08/20</u>	Only POSCO remand and charge of District Judge-7 and Additional Sessions Judge, Thane

13	Shri. G.P. Shirsat, Ad-hoc District Judge -1 & Additional Sessions Judge, Thane.	<u>14/08/2020</u>	Sessions Division
14	Shri. A. S. Pandharikar, Ad-hoc District Judge -2 & Additional Sessions Judge, Thane.	<u>15/08/2020</u>	Sessions Division
15	Shri.R.R.Vaishnav, District Judge - 1 & Additional Sessions Judge, Thane.	<u>16/08/2020</u>	Sessions Division
16	Shri. H. M. Patwardhan, District Judge -2 & Additional Sessions Judge, Thane.	<u>17/08/2020</u>	Sessions Division
17	Shri. R. S. Gupta, District Judge - 6 & Additional Sessions Judge, Thane	<u>18/08/2020</u>	Sessions Division
18	Smt. K. D. Shirbhate, District Judge -7 & Additional Sessions Judge, Thane.	<u>19/08/2020</u>	Sessions Division
19	Shri. R. V. Tamhanekar, District Judge -8 & Additional Sessions Judge, Thane.	<u>20/08/2020</u>	Sessions Division(except POSCO remand and charge of District Judge- 7 and Additional Sessions Judge, Thane
20	Smt. V. V. Virkar, Extra Jt. District Judge and Additional Sessions Judge, Thane	<u>20/08/20</u>	Only POSCO remand and charge of District Judge-7 and Additional Sessions Judge, Thane
21	Shri. S. S. Tambe, District Judge -9 & Additional Sessions Judge, Thane.	<u>21/08/2020</u>	Sessions Division

22	Shri. G.P. Shirsat, Ad-hoc District Judge -1 & Additional Sessions Judge, Thane.	<u>22/08/2020</u>	Sessions Division
23	Shri.R.R. Vaishnav, District Judge - 1 & Additional Sessions Judge, Thane.	<u>23/08/2020</u>	Sessions Division
24	Shri. A. S. Pandharikar, Ad-hoc District Judge -2 & Additional Sessions Judge, Thane.	<u>24/08/2020</u>	Sessions Division
25	Shri. P. P. Jadhav, District Judge -5 & Additional Sessions Judge, Thane.	<u>25/08/2020</u>	Sessions Division
26	Shri. R. S. Gupta, District Judge - 6 & Additional Sessions Judge, Thane	<u>26/08/2020</u>	Sessions Division
27	Shri. R. V. Tamhanekar, District Judge -8 & Additional Sessions Judge, Thane.	<u>27/06/2020</u>	Sessions Division(except POSCO remand and charge of District Judge- 7 and Additional Sessions Judge, Thane
28	Smt. V. V. Virkar, Extra Jt. District Judge and Additional Sessions Judge, Thane	<u>27/08/20</u>	Only POSCO remand and charge of District Judge-7 and Additional Sessions Judge, Thane
29	Shri. H. M. Patwardhan, District Judge -2 & Additional Sessions Judge, Thane.	<u>28/08/2020</u>	Sessions Division
30	Shri. S. S. Tambe, District Judge -9 & Additional Sessions Judge, Thane.	<u>29/08/2020</u>	Sessions Division
31	Shri. S.P.Gondhalekar, District Judge -10 & Additional Sessions Judge, Thane.	<u>30/08/2020</u>	Sessions Division

32	Smt. K. D. Shirbhate, District Judge -7 & Additional Sessions Judge, Thane.	<u>31/08/2020</u>	Sessions Division
33	Shri.R.R.Vaishnav, District Judge - 1 & Additional Sessions Judge, Thane.	<u>01/09/2020</u>	Sessions Division
34	Shri. P. P. Jadhav, District Judge -5 & Additional Sessions Judge, Thane.	<u>02/09/2020</u>	Sessions Division
35	Shri. S.P.Gondhalekar, District Judge -10 & Additional Sessions Judge, Thane.	<u>03/09/2020</u>	Sessions Division

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Part-II

(Sessions Division, Thane)

In continuation of Distract Court Order No. Judl/3699/2020 dt. 25/06/2020, following Judicial Officers are requested to attend work and comply the directions issued in the said order alongwith their respective staff on the following dates.

Sr. No.	Date to attend the work	Name of the Judicial Officers
1.	13/08/2020	Shri.R.R.Vaishnav, District Judge - 1 & Additional Sessions Judge, Thane.
2.	14/08/2020	Shri. H. M. Patwardhan, District Judge -2 & Additional Sessions Judge, Thane.

3.	17/08/2020	Shri. P. P. Jadhav, District Judge -5 & Additional Sessions Judge, Thane.
4.	27/08/2020	Shri. R. S. Gupta, District Judge - 6 & Additional Sessions Judge, Thane
5.	28/08/2020	Smt. K. D. Shirbhate, District Judge -7 & Additional Sessions Judge, Thane.
6.	19/08/2020	Shri. R. V. Tamhanekar, District Judge -8 & Additional Sessions Judge, Thane.
7.	18/08/2020	Shri. S. S. Tambe, District Judge -9 & Additional Sessions Judge, Thane.
8.	29/08/2020	Shri. S.P.Gondhalekar, District Judge -10 & Additional Sessions Judge, Thane.
9.	21/08/2020	Shri. G.P. Shirsat, Ad-hoc District Judge -1 & Additional Sessions Judge, Thane.
10	10/08/2020	Shri. A. S. Pandharikar, Ad-hoc District Judge -2 & Additional Sessions Judge, Thane.

*"Holiday Remand Work" in connection with M.C.O.C. Act shall be attended by Shri. V. Y. Jadhav, District Judge-3 and Additional Sessions Judge, Thane.*

All the Judicial Officers are requested to take a note that, in case any urgent Judicial work pertaining to their Court is to be done on particular date then in that case they may call staff working under their control suo-motu or inform to the office for calling them in court on the said date for attending such urgent work.



All the Judicial Officers are further requested to see that at least all the Staff Members working under their control are present/called once in a week, on working day as per directions vide District Court Circular No. 3182/2020 dt. 10/06/2020 issued in pursuance of Government Notification No. 102020/2001/Secretary dt. 05/06/2020 and direct them to complete arrears of work, pending inspection notes, muster, updation work and upload to order passed.

All concerned to take note of the above order and act accordingly.

Thane  
Date : 03/08/2020

*20/08*  
(R. M. Joshi)  
Principal District & Sessions Judge  
Thane.

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No.Judl./ *4205* /2020.  
District & Sessions Court, Thane  
Date :- 03/08/2020.

Copy forwarded with compliments for information and necessary action to :-

1. The District Judge – \_\_\_ & Additional Sessions Judge, Thane
2. The Ad-hoc District Judge – \_\_\_ & Additional Sessions Judge, Thane
3. The District Government Pleader, Thane
4. The President, Bar Association, Thane
5. The Registrar, District & Sessions Court, Thane.
6. All Heads of Branches, District Court, Thane  
(Admn./Insp./Estt./C.S./Computer Section/G.O.B./C.&F.)

By order

*[Signature]*  
Registrar

District Court, Thane

3 AUG 2020